Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3341/2016

Tuesday, this the 25th day of July 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Mr. Y Ramesh s/o late Annarao aged about 63 years residing at No.8-11-184/295 Sri Krishnadevarayanagara Colony Raichur Town, Raichur District 584 103

..Applicant

(Nemo)

Versus

- 1. The Director Central board for Workers' Education North Ambazari Road Near V N I T Gate Nagpur – 440 033
- The Chairman
 Central Board for Workers' Education
 Room No.21, Jamnagar House
 Man Singh Road
 New Delhi 110 011
- 3. Union of India
 Ministry of Labour & Employment
 Shramashakthi Bhavan
 Rasi Marf
 New Delhi 110 011
 Represented by its Secretary

..Respondents

(Mr. Hanu Bhasker and Mr. Manuj Kaushik, Advocates)

ORDER (ORAL)

It is seen from the records that on the last two occasions also, i.e., 03.10.2016 and 07.11.2016, there was no appearance on behalf of the applicant. Today also, neither the applicant nor his counsel is present. It appears that the applicant has lost interest in prosecuting his case.

2. In this view of the matter, the O.A. is dismissed for default and non-prosecution.

(K.N. Shrivastava) Member (A)

July 25, 2017 /sunil/